NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 05/73(4)/Chd/2016

Harpreet Kaur	Petitioner.
Versus	
M/s Hind Motors India Ltd.	Respondent.
Present: Mr. Ashok Sachdeva, Authoron behalf of petitioner. Ms. Riya Bansal, Advocate	·
Same order as in Company	Petition No.01/73(4)/Chd/2016. Copy
of the order be enclosed.	(Justice R P Nagrath)
	Member (Judicial)
	Deepa Kishe
	(Deepa Krishan)
	Member(Technical)

January 31, 2017